

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**CAUSE LIST DATED 19.05.2021 (WEDNESDAY)**

**CHENNAI BENCH**

**(VIRTUAL MODE)**

**10.30AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App.(AT) (CH) (Ins)No. 59/2021	R. V. Tyagarajan V R. Raghavendran (in the matter of Thiru Arooran Sugars Ltd)	R. Parthasarathy	
2.	Comp App.(AT) (CH) (Ins)No. 60/2021	Chennai Chengulpet Tannery and Footwear General Workers Union & 4 others V Kavitha Surana & 4 others (Liquidator Forward Shoes India P Ltd)	Ms Deepika Murali Karthik Sundaram Aswini S	
3.	Comp App.(AT) (CH) (Ins)No. 61/2021	N. V. Ramaraju & 3 others V Rajkumar Ralhan & another (RP of Leo Meridian Infrastructure Projects & Hotels Ltd)	G. S. Rama Rao Harshini Jhothiraman	
4.	Comp App (AT)(CH) No. 16/2021	E To E Transportation Infrastructure Private Limited V Zephyr Peacock India & another	Kanti Mohan Rustagi Antony R Julian	

## **For Admission (after notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App.(AT) (CH) No. 15/2021	Convergitycs Solutions Private Limited & 2 others V Randir Hebbar & 3 others	T. K. Bhaskar Ms. Deepika Murali	Preethi Mohan R1—R2
2	I A No. 125/2021 and 126/2021 in Comp App (AT) (CH) No. 14/2021	Chalasanani Udayashankar & 2 others V M/s Lexus Technologies Private Limited & 9 others	V. Lakshmi Narayanan	P. B. A. Srinivasan - R1-R3 (Appellants side)

**Copy to:**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Member (J)**

**(Chennai Bench)**